

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 387 OF 2017 &  
IA NO. 1102 OF 2017**

**Dated: 14<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Southern Power Distribution Company of Andhra Pradesh .... Appellant(s)  
Ltd.**

**Vs.**

**Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Perna Singh

Counsel for the Respondent(s) : -

**ORDER**

List the matter on **29.01.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/tpd*